

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 128 of 2014

Dated : 09th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Uttar Pradesh Power Corporation Ltd. & Ors. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Vishal Anand and Mr. Gaurav
Dudeja

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for Resp. No.1

ORDER

The learned counsel for the appellant prays for and is granted one weeks time to file rejoinder.

Post the appeal for hearing on **02nd February, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/jp